

Central Administrative Tribunal, Principal Bench ..

C.P. 343/2000 In
O.A. 1392/2000

7) New Delhi, this the 2nd day of November, 2000

15
Hon'ble Mr. Kuldip Singh, Member (J)
Hon'ble Mr. M.P. Singh, Member (A)

Sh. Devendra Kumar ... Petitioner

By Advocate: Shri H.C. Sharma.

Versus

Shri Jaswant Singh, Dy. Secretary
Min. of Defence,
A Wing, Sena Bhawan,
New Delhi.

... Respondents

By Advocate: Shri S.M. Arif.

ORDER (ORAL)

By Hon'ble Mr. Kuldip Singh, Member (J)

Shri Arif states that since the order vide which it is alleged that respondents have committed contempt despite status quo order passed by this Tribunal, the same has been withdrawn and the status quo order has been restored. Respondents have also tendered their unconditional apology. We accept the same.

2. In view of the above, CP is dropped. Notice discharged.


(M.P. Singh)
Member (A)


(Kuldip Singh)
Member (J)

Dinesh